

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 37

TP/84(MB)2009

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **DUSHYAT PATEL AND ANR V/s AAKASH
LAVLESH LEISURE PVT. LTD**

Section 397-398 of the Companies Act, 2013

ORDER

Adv. Rahul Chitnis i/b Adv. Raturaj Bankar for the Petitioner is present. Adv. Ashish Pyasi i/b Adv. Keluskar for the Respondent No.3 to 6 present. Adv. Sneha Dedhiya for the Respondent No.2 present. Adv. Rahul Chitnis i/b Adv Raturaj Bankar for Petitioners present through VC.

Ld. Counsel for the Respondent seeks further time. List this matter on Board on **10.05.2024.**

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**